Central Administrative Tribunal Lucknow Bench, Lucknow

CCP No. 332/00039/2016 In Original Application No. 286/2011

This, the 16th day of April, 2019

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative).

- 1. Mohd Saleem aged about 57 years S/o Sabir Ali R/o Aurangabad Jageer, Post Bijnore Lucknow.
- 2. Rameshwar Prasad aged about 57 yers S/o Ayodhya Prasad, R/O Birura, Kalli Paschim, Lucknow.
- 3. Sher Singh aged about 57 years S/O Mohan Lal Singh R/O Dwarakhera Post Manaknagar, Lucknow.
- 4. Shahid Ali aged about 57 years S/O Hamid Ali Aurangabad Jageer, Post Bijnore Lucknow.

..Applicants

By Advocate: Sri Sudhanshu Srivastava for Sri Praveen Kumar.

Vs.

- 1. Shri A.K. Puthia, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Shri Anil Kumar Lahoti, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
- 3. Shri Arun Sharma, Sr. Divisional Personnel Officer, Northern Railway, Hazratganj Lucknow.
- 4. Shri Kamal Mohan, Sr. Divisional mechanical Engineer, Northern Railway, Lucknow.

.....Respondents

By Advocate: Sri Balendu Bhushan Tripathi.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Leaned counsel for the applicant very fairly states that the order dated 08.10.2015 passed by this Tribunal in O.A. No. 286 of 2011 has been fully complied with. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged

(Devendra Chaudhry) Member (Administrative) (Jasmine Ahmed) Member (Judicial)